

CIRCULAR

In continuation / modification of earlier directions the Honourable the Chief Justice has been pleased to give the following directions in respect of working of High Court at Bombay Benches at Nagpur and Aurangabad and High Court at Bombay at Goa for the period during 24th March 2020 to 31st March 2020.

1. In view of the changed senerio all preapices forwarded for placing matters on 26th March 2020 stand cancelled.
2. There will be one Court for hearing all Civil Matters and one Court for taking all Criminal Matters. The fresh matters of extremely urgent nature can be presented to respective Hon'ble Single Judge at 12.00 noon on Thursday 26th March 2020 and Monday 30th March 2020.
3. The Advocate shall make available extra / additional copy of petition / proceeding to the Hon'ble Court.
4. In case it is found that matters that are not extremely urgent are moved, exemplary costs would be imposed.

23rd March 2020

Sd/-
(S.B.Agrawal)
Registrar General